NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **02.11.2026** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**
02.00 PM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Reporting Settlement/Compromise

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1683/2026 (Joint Application for Compromise) in Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025 For Additional Docs. IA No. 439/2025 **(Interim Order)**	Deccan Advanced Sciences Pvt Ltd Vs Escientia Advanced Sciences Pvt Ltd & 10 Ors **WITH**	Mr. VV Sivakumar	Mr. Edward James R2- R4 Mr. Pranav Gopalakrishnan R5 Mr.Ramasubramaniam Raja - R6 R7 R8 Mr. VV Sivakumar R9- R11
2.	IA No. 1681/2026 (Joint Application for Compromise) in Comp App (AT) (CH) No. 69/2025 For Stay IA No. 705/2025	Dandu Chakradhar & 2 Ors Vs Escientia Advanced Sciences Pvt Ltd & 8 Ors **WITH**	Mr.Ramasubramaniam Raja	Mr. Edward James R2-R4 Ms. Kesang Tenzin Doma R6

3.	IA No. 1682/2026 (Joint Application for Compromise) in Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors. **WITH**	Mr.Ramasubramaniam Raja	Mr. Edward James R2 R3 R9 R10
4.	IA No. 1680/2026 (Joint Application for Compromise) in Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam R12 R13

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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